

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/428/ (IB)/2017

NAME OF THE PETITIONER(S)

: VITUOUS URJA LTD

NAME OF THE RESPONDENT(S)

: NANDHA ENERGY LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. G. Amala

Consel for Respondent

d)

2. TKBHASKAR

VIKRAM. P. JAIN

ounsel for the

Petitiones

SHWETHA VASUDEVAN

ORDER

Counsel representing petitioner present. Proxy representing the counsel for respondent present and prayed time for submitting arguments as senior counsel could not attend before the Tribunal today due to personal inconvenience. At request of both the counsel time extended for submitting arguments. Put up on 24.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)